## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta

V/s.

SKG Consultants & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

L' Rajesh Chombay Alv. Jo Pekborn Hy

Khoul Melika Rep. of the Pekborn. Kind

Rep. of the Pekborne.

Rep. of the Pekborne.

Rev. for personaly rules

## <u>ORDER</u>

## T.C.P. No. 33/397-398/CLB/MB/MAH/2011

- The Learned Representatives of both the sides are present.
- 2. For want of time adjourned to **25.01.2018** for final hearing.

Sd/-

**BHASKARĂ PANTULA MOHAN** 

Member (Judicial)

Sd/-

M.K. SHRAWAT

Member (Judicial)

01.12.2017 Nair/aah